

due to any constraint and in very exceptional cases due to accidents, breaches, civil commotion or heavy congestion etc.

(c) As the railways have supplied 43896 unconnected coal wagons to U.P. State Electricity Board against their 35345 missing wagons, the payment of their claim for missing wagons does not arise.

Linking of Noida/Greater Noida with Railway

266. SHRI ASHOK PRADHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have received the survey report to link Noida and Greater Noida with Railways network;

(b) if so, the details thereof ;

(c) if not , the reasons therefor; and

(d) the steps taken by the Government to get the survey report expeditedly ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN : (a) No, Sir.

(b) Does not arise.

(c) and (d) The Railway has been advised to get the survey expedited.

[English]

Airport Security Force

267. SHRI DINESH CHANDRA YADAV :
SHRI SHIVANAND H. KOUJALGI :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is any proposal for the creation of Airport Security Force for airports in the country;

(b) if so, the details thereof;

(c) the decision taken by the Government in this regard ; and

(d) if not, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) to (d) The Proposal to set up an exclusive aviation security organisation to guard some of the airports is under consideration of the Government.

[Translation]

Bird hit incidents

268. SHRI DEVI BUX SINGH :
SHRI RADHA MOHAN SINGH :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) the details of bird hit incidents occurred during 1996 and upto October, 1997;

(b) the details of amount spent on repairing the aircrafts damaged, year-wise; and

(c) the steps taken by the Government to check such accidents ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) There have been 149 incidents of bird hit during 1996 and 117 incidents during 1997 (upto October) to the Indian Civil registered aircraft.

(b) An amount of Rs.8.92 crores was spent on the repairs of the aircraft of Air India and Indian Airlines during 1996 and Rs.30.9 lakhs during 1997 (upto October).

(c) The following steps have been taken to prevent bird strikes and to provide safe air journeys:

1. Proper collection and disposal of garbage using polythene bags.
2. Covering of garbage dumps.
3. Installation of incinerators.
4. Prevention of illegal deskinning of animals in the open.
5. Setting up of carcass Utilisation centre.
6. Establishment of modern abattoirs.
7. Removal of slums, unauthorised piggeries and dairy farms from around the airports.
8. Prevention of water logging inside the airports.
9. Pigeon proofing of hangars.
10. Scaring off and shooting of birds within the airfield.
11. Information to pilots by Traffic Controllers about presence of birds.
12. Amendment of aircraft approach and departure procedures.
13. Amendment of Aircraft Act to make violation of Aircraft Rules regarding disposal of garbage a cognizable offence.
14. Frequent joint inspection by concerned authorities of areas within and around airports.

[English]

Purchase of 50 Seater Aircrafts

269. SHRI K.P. SINGH DEO. Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government had to purchase some 50 seater aircrafts;

(b) if so, the companies which are setting these aircrafts;